

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GOPINATH ENGINEERING CO PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GOPINATH ENGINEERING CO PVT LTD
2.	Date of incorporation of corporate debtor	19 th April, 1983
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U99999MH1983PTC029832
5.	Address of the registered office and principal office (if any) of corporate debtor	15 C Wing, Mezzanine Floor, Satyam Owners Premises CHS Ltd, M.G Rd, Satyam Shopping Center, Ghatkopar-East. Mumbai City, Mumbai MH 400077.
6.	Insolvency commencement date in respect of corporate debtor	Date of order – 10/08/2021 Order Received – 13/08/2021
7.	Estimated date of closure of insolvency resolution process	09/02/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Suresh Chandra Jena. IBBI/IPA-001/IP/P-01540/2019-2020/12473
9.	Address and e-mail of the interim resolution professional, as registered with the Board	501, Ruby Isle, Royal Palms, Aarey Milk Colony, Goregaon East, Mumbai Suburban, Maharashtra, 400065. Email Id- suresh.jena58@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	301-302, Poonam Pearl, Next to Himachal Society, Opposite New India Colony, Andheri West, Mumbai, Maharashtra, 400058. Email Id- cirp.gopinath@gmail.com
11.	Last date for submission of claims	27/08/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **GOPINATH ENGINEERING CO PVT LTD** on 13/08/2021.

The creditors of GOPINATH ENGINEERING CO PVT LTD are hereby called upon to submit their claims with proof on or before **27/08/2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalty.

Name and Signature of Interim Resolution Professional
Date and Place



Suresh Chandra Jena
27/08/2021 Mumbai